

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.-267

C.A No. 872/CIII/ND/19 & C.A. 107/2020 & ~~C.A. 1886/2020~~
in
IB-889(ND)/2019

IN THE MATTER OF:

M/s. Sonal Anand

Vs.

M/s. International Trenhing Pvt. Ltd.

....OPERATIONAL CREDITOR

....CORPORATE DEBTOR

SECTION

U/s 9 IBC code 2016

Order delivered on 16.03.2020

CORAM:

CH. MOHD. SHARIEF TARIQ

MEMBER (JUDICIAL)

SMT SUMITA PURKAYASTHA

MEMBER (TECHNICAL)

PRESENT:

For the Applicant/OC :

For the Respondent/CD :

For the Intervener :

:

:

:

Mr. Deepak Bashta, Advocate for Suspending Directors

ORDER

In view, of the Circular Dated 15.03.2020, the matter stands adjourned to 12.05.2020.



(Madhu Narula)

COURT OFFICER